



**Government of Jammu and Kashmir
Labour and Employment Department
Civil Secretariat, Jammu/ Srinagar.**

Notification

Jammu, 17th of October, 2025

S.O. 271: Whereas, draft amendments in rule 5 of the Jammu and Kashmir Factories Rules, 1972 were published vide notification S.O. 90 dated 11th April, 2025 in the official Gazette as required by section 115 of the Factories Act 1948 (Act 63 of 1948), inviting objections and suggestions from all persons likely to be affected thereby, before the expiry of forty-five days from the date on which the copies of the official Gazette containing the said notification were made available to the public;

And, whereas, no objections/ suggestions in this regard was received within the stipulated period of 45 days.

Now, therefore **in** exercise of powers conferred under Section 112 of the Factories Act 1948 (Act 63 of 1948), the Government of Jammu and Kashmir hereby intends to make following amendments in rule 5 of the Jammu and Kashmir Factories Rules, 1972; namely: -

(i) for sub-rule (2), the following sub-rule shall be substituted, namely: -

"(2) Every License granted or renewed under this chapter shall remain in force for a period of 05 years for all categories viz. Red, Orange, Green and White. The Payment of fee, however, for renewal of the factory license on annual basis, if opted by the occupier, shall be 10% higher than the fee shown in Schedule-"A".

(ii) for Schedule-"A" and Schedule-"B", the following, Schedules shall be substituted; namely:-

Schedule – A

Quantity of H.P. Installed	Minimum number of Persons employed during the year									
	Upto 20	Upto 50	Upto 100	Upto 250	Upto 500	Upto 750	Upto 1000	Upto 1500	Upto 2000	Above 2000
	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.
Nil	850	900	1850	3000	5150	7850	8850	15350	16350	17350
Upto 10	1150	1400	2650	4350	7000	11500	13850	23000	29000	33650
Upto 50	1400	1900	3150	5150	7850	12650	15000	24500	30850	35350
Upto 100	2350	2850	4500	6500	10500	16650	19000	29350	36150	41000
Upto 250	3650	4350	7000	10350	14500	21350	23650	34350	41850	46000
Upto 500	4350	5000	8150	11500	16150	23000	25650	36650	43500	47850
Upto1000	6650	7850	11000	14850	19650	27500	30350	41650	48650	53150
Upto1500	8500	9650	14150	17850	23350	29500	32650	45350	52350	56650
Upto2000	10200	11000	15500	19500	24350	30850	34000	46650	53650	58350
Upto3000	11650	13350	19000	23350	27850	35850	39350	50350	58350	63350
Upto5000	13000	15000	20000	24650	29150	37150	40650	52000	60000	65000
Above 5000	16500	17850	23500	28650	34000	43150	48350	62650	70000	78350

Schedule – B

Scale of Fees Payable for Licensing and Annual Renewal of Licences in the UT of Jammu & Kashmir by Electricity Generating, Transforming or Transmitting Factories.

S. No.	Total Installed Capacity of Generating Plant	Fees Payable (in INR)
1.	Not over 1000 KW (1MW)	7500
2.	Over 1000 KW but not over 5000 KW (1MW-5MW)	15000
3.	Over 5000 KW but not over 10000 KW (5MW-10MW)	25000
4.	Over 10000 KW but not over 50000 KW (10MW-50MW)	42000
5.	Over 50000 KW but not over 60000 KW (50MW-60MW)	50000
6.	Over 60000 KW but not over 80000 KW (60MW – 80MW)	58000
7.	Over 80000 KW but not over 100000KW (80MW – 100MW)	68000
8.	Over 100000 KW but not over 150000 KW (100MW – 150MW)	85000
9.	Over 150000 KW but not over 200000 KW (150MW – 200MW)	100000
10.	Over 200000 KW but not over 300000 KW (200MW – 300MW)	120000
11.	Over 300000 KW but not over 500000 KW (300 MW – 500MW)	135000
12.	Over 500000 KW but not over 1000000 KW (500 MW – 1000 MW)	200000
13.	Over 1000000 KW but not over 1500000 KW (1000 MW-1500 MW)	275000
14.	Over 1500000 KW but not over 2000000 KW (1500MW-2000 MW)	325000
15.	Over 2000000 KW (Over 2000 MW)	325000

By order of the Government of Jammu & Kashmir.

Sd/-
(Kr. Rajeev Ranjan) IAS
Administrative Secretary

No. LE/Lab/25/2023-12-L&E(E-7188610)

Dated:- .10.2025

Copy to the:-

1. Secretary to Govt. of India, MoLE, Shram Shakti Bhawan, N. Delhi-110001.
2. All Administrative Secretaries.
3. Principal Secretary to the Hon'ble Lieutenant Governor, J&K
4. Joint Secretary (J&K), Ministry of Home Affairs, Govt. of India.
5. Divisional Commissioner, Jammu/Kashmir.
6. Secretary, J&K Legislative Assembly, Jammu/Srinagar.
7. All Deputy Commissioners.
8. All Heads of Departments.
9. Labour Commissioner, J&K.
10. Director Information, J&K with the request to publish the notification in leading English dailies one each from Jammu/Kashmir.
11. Director Archives, Archaeology & Museums, J&K.
12. Special Assistant with Hon'ble Deputy Chief Minister for kind information of Hon'ble Deputy Chief Minister.
13. General Manager, Government Press, Jammu for its publication in the next issue of the Government Gazette.
14. Private Secretary to Chief Secretary, J&K.
15. Private Secretary to the Secretary to Government, Labour & Employment Department.
16. I/c Website (L&E).
17. SO file/Stock file (w.2.s.c.)

(Shahid Mahmood) JKAS
Additional Secretary to the Government
Labour and Employment Department